

BENCH-I

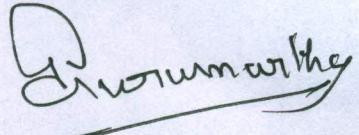
**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CA(CAA) No.457/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th December 2017, 10.30 A.M

Name of the Company	Satyatej Commercial Co. Ltd.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Mrs. Manju Bhutania, Adw. Petitioner.
 2) M. GURUMURTHY, BCA Petitioner 

ORDER

Ld. Counsel for the petitioner is present.

Heard. Reserved for order.

bd

(Jinan K.R.)
Member (J)

bd

(V.P.Singh)
Member (J)